

# Telecom Regulatory Authority of India

Press Release No.50/2007

## TRAI direct cable operators to carry Doordarshan Channels

Telecom Regulatory Authority of India today directed all the cable operators to carry Doordarshan channels on their cable services as per the various notifications issued by the Prasar Bharati. As per these notifications, certain Doordarshan channels are required to be carried in Prime Band and certain other Doordarshan Channels in Non-Prime band.

It has come to the notice of the Authority that some cable operators are not following these notifications. Non-compliance of these notifications by the cable operators result in the poor reception of these channels in some cases and in totally depriving the viewers from these Doordarshan channels of the public broadcaster in some other cases. All cable operators are required to follow the notifications of Prasar Bharati as mandated by sub-section (3) of section 8 of the Cable Television Networks ( Regulation ) Act, 1995.

TRAI, in order to ensure adherence with the provisions of the Cable Act by the cable operators and to protect the interests of the viewers in particular, has directed all the cable operators to strictly follow these notifications of Prasar Bharti. Any violation of this direction may lead to prosecution of the errant cable operators under section 29 read with section 34 of the TRAI Act, 1997.

The Direction has also been placed on TRAI's website [www.traigov.in](http://www.traigov.in).

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